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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|--------------------|---------|--|
| CA(CAA) No.59/BB/17 | - | For non-compliance | 230-232 | Chiltren Clinical Research India Pvt Ltd |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

No representation for petitioner. The matter is listed for admission. Office has raised some objections. Petitioner to comply the objections.

List it on 08.09.2017 for hearing.


MEMBER (J)


MEMBER (T)